

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3766  
ANSWERED ON:27.04.2012  
NCPCR  
Mirdha Dr. Jyoti

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether two of the five members of National Commission for Protection of Child Rights (NCPCR) have reportedly resigned from the panel;
- (b) if so, the details thereof alongwith the reasons for their resignation;
- (c) whether their resignation have been kept in abeyance by the Government; and
- (d) if so, the reasons therefor?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)to (d): Ms. Sukanya Bharatram, Member, National Commission for Protection of Child Rights (NCPCR) submitted her resignation due to personal reasons, which was accepted and she was relieved on 30.06.2011. Dr. Dinesh Laroia, Member, National Commission for Protection of Child Rights (NCPCR) has also submitted his resignation due to personal reasons, which has not yet been accepted by the Government.